

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.415

**IA/1188/ND/2023, IA/1838/ND/2023, IA/2615/ND/2023, New
IA/2793/ND/2023 IN IB/233/ND/2022**

IN THE MATTER OF:

Kamal Renu Credit & Invest Private Limited	...	Applicant
Versus		
V 4 Infrastructure Private Limited	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 22.05.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant in IA No.2793 : Mr. Paras Dawar, CA
For the Applicant in IA No.2615 : Mr. Aditya Trehan, Adv.
For the RP : Mr. Abhishek Parmar, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 12.06.2023.

**Sd/-
(Court Officer)**